

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 3586  
TO BE ANSWERED ON MONDAY, 15<sup>th</sup> JULY/ ASHADHA 24, 1941 (SAKA)

FOREIGN COMPANIES

QUESTION

3586. SHRIMATI REKHA VERMA

Will the Minister of Finance be pleased to state:

- (a): the details of foreign companies functioning in the country, State-wise including Andhra Pradesh;
- (b): the details of revenue/profit earned and tax given by the said companies during the last three years and the current year;
- (c): whether the said companies have defaulted in the payment of taxes during the said period;
- (d): if so, the details of such companies, company-wise and year-wise along with the loss incurred by the exchequer during the said period; and
- (e): the penal action taken by the Government against these companies for the recovery of outstanding taxes along with the steps taken to stop such practice?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

- (a), (b), (c), (d) & (e): The information is being collected and shall be laid on the table of the House.

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